

TH 419-07

5.00

DL

4/2
3

Await & put up on 4.7.00
with office report - whether which result
have been received or not.

This report.

No undelivered regd cover has been
return back.

from

2016

4.7.00

DL

In spite of sufficient several
witnesses as to the Applicant -
no one is appearing.

Service on applicant is
deemed to be sufficient

Let life court for
hearing on 4.0.00

4/8/00

Hon. D.S. Mishra - Am.

Hon. G.S. Sharma - JM

None is present for
the petition. Sh. C.P. Agarwal
for the respondents is present.
His arguments heard. Judgment -
reserved. Sh. Agarwal files original
service record which may be
returned to him after the delivery
of judgment.

DL for

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for